

**DIVISION BENCH                      ITEM NO.107**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP (IB) No.61/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SHANDONG CHUNLONG GROUP INDIA PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>10 IBC</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 04<sup>th</sup> June, 2024.

**-Sd-**

**(Court Officer)**

***15<sup>th</sup> May, 2024***

*Bipul Kumar Tiwari*  
*(Stenographer)*